

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA1451 of 1997

Date of order : 28.9.06

Present: Hon'ble Dr.A.R.Basu, Administrative Member

DIPAK KR. MAJUMDAR

VS

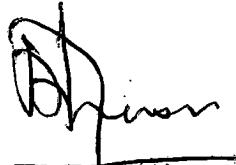
UNION OF INDIA & ORS.

For the applicant : Mr.S.K.Dutta, counsel
Mr.T.K.Biswas, counsel

For the respondents : Mr.R.M.Roychoudhury, counsel

O R D E R

Heard Mr.R.M.Roychoudhury, 1d.counsel for the respondents. The name of Mr.Roychoudhury, be incorporated as 1d.counsel for the respondents in place of Mr.M.S.Banerjee in the order dated 4.8.06. Necessary correction be made by the Registry.



MEMBER(A)

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